

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-93/1998/958/A

From :- Shri Saptarshi Garg,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Surajit Kumar Dhar,
Principal Judge, Family Court,
Cachar, Silchar.

Dated Guwahati the th 8 February, 2024.

Sub: **Modification of Commuted leave.**

Ref:- This Registry's letter No.HC.VII-93/1998/677/A, dated 25.01.2024.

Sir,

In partial modification of this Registry's letter cited above, I am directed to inform you that you have been allowed to hand over charge of your Court and Office to the Counsellor, Family Court, Cachar, Silchar.

Yours faithfully,

Sdt

JT. REGISTRAR (VIGILANCE)

Memo No.HC.VII-93/1998/959-960/A, dated , 08-02-2024

Copy to.

1. The Principal Accountant General (A&E), Assam, Guwahati, for information.
- ✓ 2. The Project Manager, Gauhati High Court.

JT. REGISTRAR (VIGILANCE)

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